

(e) The effluent treatment plant treats the liquid effluent to prescribed standards. The results of analysis of final effluents are under surveillance of Atomic Energy Regulatory Board (AERB) and also under State Pollution Control Board. The solid wastes are kept in 3" thick reinforced cement caskets (which are water tight) and stored in underground RCC trenches within plant site. This storage area is also under regular surveillance for radioactivity.

#### **Army Regiments on Caste Basis**

6099. SHRI HET RAM: Will the PRIME MINISTER be pleased to state:

(a) whether many regiments in Indian Army have been named after certain castes like Rajputs, Mahars and Jats etc.;

(b) if so, the names of all such regiments;

(c) whether Government are planning to raise some more similar regiments;

(d) if so, the details thereof;

(e) whether any study of social and national impact of naming certain regiments on castes has been made;

(f) if so, the details thereof.; and

(g) whether Government propose to change the names of such regiments in the national interest?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The regiments based on caste, and religious considerations formed before independence and still continuing under the same names are as under:

1. Jat Regiment.

2. Sikh Regiment.

3. Sikh Light Infantry Regiment.

4. Rajput Regiment.

5. Dogra Regiment.

6. Mahar Regiment and

7. Gorkha Regiment.

(c) Nor, Sir.

(d) Does not arise.

(e) and (f). Since Independence several studies have been carried out for 'Rationalisation of class composition of the entire Army'. The emphasis has been not to deny recruitment to any Indian national, irrespective of his class, caste, religion or region. The ultimate aim is to achieve All Class All India composition for all Arms and Services.

(g) No, Sir. The existing names are, being retained for historical reasons.

#### **Development of forest Area in H. P.**

6100. SHRI K. D. SULTANPURI: Will the PRIME MINISTER be pleased to state:

(a) the schemes drawn up for developing forest areas in Himachal Pradesh; and

(b) the central assistance earmarked for the above purpose in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) The following Centrally Sponsored Schemes are being implemented to develop forest resources in Himachal Pradesh: